

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

394(ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018**

**NAME OF THE COMPANY: M/s. PCI Limited & Ors. V/s. M/s. Prime Meiden Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 241/242**

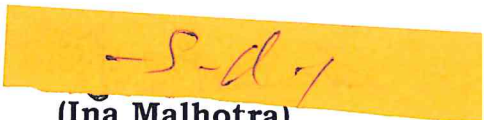
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Mr. Jayant Mehta, Mr. Siddharth Yadav, Mr. Ramanjit Singh and Mr. Robin Dubey, Advocates		
	For the Respondent:	Mr. P.V. Kapur and Mr. Lalit Bhasin, Sr. Advocates along with Mr. Rohit Kochhar, Mr. Inder Raj Gill, Ms. Anuradha Sharma, Mr. Anurag Dayal, Mr. Avichhal Prasad and Mr. Laksya Khanna, Advocates.		

**ORDER**

Application of the Respondent under Section 45 of the Arbitration and Conciliation Act is part heard.

To come up on 12<sup>th</sup> February, 2018 at 2 PM.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**